



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

Completion of Recovery Certificate No. 9050 of 2026 against Mr. Ajay Kumar Chaddha in the matter of unregistered investment advisory services by Mr. Ajay Kumar Chaddha

Recovery Certificate No. 9050 of 2026 dated February 25, 2026 was drawn against Mr. Ajay Kumar Chaddha (PAN: AUGPC0559C) [Defaulter] for sum of Rs. 30,24,769 (Rupees Thirty Lakh Twenty-Four Thousand Seven Hundred and Sixty-nine Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of amount directed to be refunded to the investors by QJA vide Order No. QJA/GR/NRO/NRO/30651/2024-25 dated August 07, 2024 in the matter of unregistered investment advisory services by Mr. Ajay Kumar Chaddha.

In view of the payment of the amount of Rs. 30,50,178/- (Rupees Thirty Lakh Fifty Thousand One Hundred and Seventy-Eight Only) due under the certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and section 225 and rule 12 of the Second Schedule to the Income Tax Act, 1961.

20.03.2026

Delhi



Signed

RAJAN KUMAR

RECOVERY OFFICER

राजन कुमार/Rajan Kumar
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
उत्तरी प्रादेशिक कार्यालय / Northern Regional Office
नई दिल्ली / New Delhi